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Title : Introduction of the Constitution (Amendment) Bill, 2010 (Amendment of articles 84 and 173).

**कुमारी सरोज पाण्डेय (दुर्ग):** महोदय, मैं प्रस्ताव करती हूँ :

"कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**कुमारी सरोज पाण्डेय :** महोदय, मैं विधेयक पुरःस्थापित करती हूँ।

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MR. DEPUTY-SPEAKER: Item No.34, Shrimati Supriya Sule – Not present.

Item No.35, Shri D.V. Sadananda Gowda – Not present

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